COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 28 of 2016 & IA Nos. 159, 160, 215 of 2016

Appeal No. 235 of 2015 & IA No. 387 of 2015

Appeal No. 191 of 2015 & IA Nos. 331 of 2015 & 156, 157, 158 of 2016

Appeal No. 202 of 2015 & IA Nos. 339, 442 of 2015

Appeal No. 264 of 2015 & IA Nos. 420, 421 of 2015, 211, 212, 213, 214, 238 of 2016 & IA No. 563 of 2017

Dated: 10th August, 2017

Appeal No. 28 of 2016 & IA Nos. 159, 160, 215 of 2016

In the matter of:

Lanco Power Ltd. ... Appellant(s)

۷s.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 235 of 2015 & IA No. 387 of 2015

In the matter of:

D.B. Power Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 191 of 2015 & IA Nos. 331 of 2015 & 156, 157, 158 of 2016

In the matter of:

Lanco Power Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s)

Counsel for the Respondent(s) :

Appeal No. 202 of 2015 & IA No. 339, 442 of 2015

In the matter of:

Athena Chhattisgarh Power Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s)

Appeal No. 264 of 2015 & IA Nos. 420, 421 of 2015, 211, 212, 213, 214, 238 of 2016 & IA No. 563 of 2017

In the matter of:

SKS Power Generation (Chhattisgarh Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 14-09-2017.

PPS/Court Master